The West Bengal Fire Services (Maintenance of Discipline) Repealing Act, 1978

Act 54 of 1978

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West Bengal Act LIV of 1978

THE WEST BENGAL FIRE SERVICES
(MAINTENANCE OF DISCIPLINE)

[18th January, 1979.]

An Act to repeal the West Bengal Fire Services (Maintenance of Discipline) Act, 1974.

WHEREAS it is expedient to repeal the West Bengal Fire Services (Maintenance of Discipline) Act, 1974;

It is hereby enacted in the Twenty-ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Fire Services (Maintenance of Discipline) Repealing Act, 1978. Short title.


1For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 25th October, 1976, page 2214; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the